

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1083/Confdl./2017
II-2-17/2001 (pt.-III)

Bilaspur, dated 05/10/2017

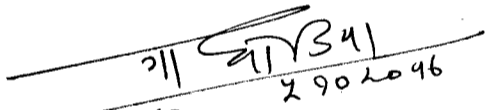
Copy of order no. order no. F 1-3/VIII-परि./2002(Part) dated 04.10.2017 issued by the Under Secretary, Government of Chhattisgarh, Transport Department, Mantralaya, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) Shri Narendra Singh Chawla, District & Sessions Judge, Uttar Bastar (Kanker) for information and compliance. He is directed to take over charge at his new place of posting on or before 13th October, 2017. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send his handing/taking over charge reports to this Registry.

Contd....2/-

(2)

- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (20) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (21) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (25) All Deputy Registrars (Copying & Writ/ Civil/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ R.G./ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


21/34
2902046
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
परिवहन विभाग
मंत्रालय
महानदी भवन, नया रायपुर
// आदेश //

नया रायपुर दिनांक 04/10/2017

क्रमांक एफ 1-3/आठ-परि./2002(पार्ट): छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय के आदेश क्रमांक 9140/2816/XXI-B/CG/17, दिनांक 03.10.2017 द्वारा श्री नरेन्द्र सिंह चावला, जिला एवं सत्र न्यायाधीश, उत्तर बस्तर, कांकेर की सेवायें परिवहन विभाग को सौंपने के फलस्वरूप श्री नरेन्द्र सिंह चावला को कार्यभार ग्रहण करने के दिनांक से अस्थायी रूप से आगामी आदेश तक राज्य परिवहन अपीलीय अधिकरण, रायपुर में प्रतिनियुक्ति पर पीठासीन अधिकारी के पद पर नियुक्त किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(कर्मला लकड़ा)

अवर सचिव

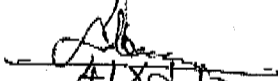
छ.ग. शासन, परिवहन विभाग

पृष्ठां.क्रं. फ 1-3/आठ-परि./2002(पार्ट):

नया रायपुर दिनांक 04/10/2017

प्रतिलिपि -

1. सचिव, महामहिम राज्यपाल, राजभवन, रायपुर छ.ग.
2. सचिव, मुख्यमंत्री सचिवालय, नया रायपुर छ.ग.
3. स्टाफ आफिसर, माननीय परिवहन मंत्री, रायपुर छ.ग.
4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, छत्तीसगढ़ बिलासपुर
5. सचिव, छ.ग. शासन, वित्त विभाग, मंत्रालय, नया रायपुर
6. सचिव, छ.ग. शासन, सामान्य प्रशासन विभाग, मंत्रालय, नया रायपुर
7. प्रमुख सचिव, छ.ग. शासन, विधि और विधायी कार्य विभाग, मंत्रालय, नया रायपुर
8. अतिरिक्त परिवहन आयुक्त, कार्यालय परिवहन आयुक्त, इंद्रावती भवन, नया रायपुर
9. राज्य परिवहन अपीलीय अधिकरण, पुराना मंत्रालय परिसर, रायपुर
11. श्री नरेन्द्र सिंह चावला, जिला एवं सत्र न्यायाधीश, उत्तर बस्तर, कांकेर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।


अवर सचिव

छ.ग. शासन, परिवहन विभाग